

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 128 OF 2016
APPEAL NOS. 199, 234, 235, 253 & 254 OF 2016

Dated: 29th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)

In the matter of:

APPEAL NO. 128 OF 2016

GAIL (India) Ltd.	 Appellant(s)
	Versus	
Petroleum & Natural Gas Regulatory Board	 Respondent(s)
Counsel for the Appellant(s)	: -	
Counsel for the Respondent(s)	: Mr. Rahul Sagar Sahay Mr. Siddharth Bangar	

APPEAL NOS. 199, 234, 235, 253 & 254 OF 2016

GAIL (India) Ltd.	 Appellant(s)
	Versus	
Petroleum & Natural Gas Regulatory Board	 Respondent(s)
Counsel for the Appellant(s)	: Mr. Ajit Pudussery Mr. Ajeet Singh Verma	
Counsel for the Respondent(s)	: Ms. Sonali Malhotra Mr. Amit Sanduja <i>[for A. No. 199 of 2016]</i> Mr. Prashant Bezbaruah <i>[for A. Nos. 234, 235, 253 of 2016]</i> Mr. Rajinder Kaul <i>[for A. No. 254 of 2016]</i>	

ORDER

Adjourned *sine die*. Parties are directed to bring to the notice of the Tribunal once the matter before the Delhi High Court is disposed of.

(B. N. Talukdar)
Technical Member (P&NG)

tpd/js

(Justice Manjula Chellur)
Chairperson